sation, the amount belonging to financial institutions outstanding against these and the amount of private capital invested in them ; and

(c) what percentage of share capital was invested by the general public in these industries ?]

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) से (ग) एक विवरण संलग्न है। [देखिए परिशिष्ट 116, अनुपत्र संख्या 130]

† [THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) to (c) A Statement is attached. (*See* Appendix CXVI. Annexure No. 130).]

उद्योगों का विस्तार

2028. श्री हुकमदेव नारायण यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, 1980 से अक्तूबर, 1980 तक किन-किन एकाधिकारी घरानों के किन-किन उद्योगों के विस्तार, विकास और आधुनिकीकरण के लिए आदेश जारी कर दिये गये हैं और इस पर कितना व्यय होगा तथा इससे कितने लोगों को रोजगार मिलने अथवा बेकार हो जाने की सम्भावना है ;

(ख) इस प्रयोजन हेतु विदेशों के सामान आयात करने के लिए किन-किन कम्पनियों को अनुमति दी गई है और ऐसे आयातों पर कितना धन खर्च किया जायेगा; और

(ग) क्या सरकार ने आदेश देते समय मामले की पूरी जांच करवा ली थी यदि हां तो किन किन प्राधिकारियों ने मामले की जांच की थी ?

†[**Expansion of industries**

2028. SHRI HUKMDEO NARYAN YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) the names of the monopoly houses with the names of their respective industries in whose case the orders have been issued from January, 1980 to October 1980 for expansion, development and modernisation and the amount of expenditure to be incurred thereon alongwith the number of persons likely to get employment or to be rendered unemployed thereby ;

(b) the names of concerns permitted for the import of material from foreign countries for this purpose and the amount to be spent on such imports; and

(c) whether the Government had at the time of issue of orders got the matter fully enquired into if so, what are the names of the authorities which have enquired into the matter ?]

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) एकाधिकार प्रतिबंधित व्यापार व्यवहार अधिनियम 1969 के अंतर्गत पंजीकृत उपक्रमों को जनवरी से अक्तूबर, 1980 की अवधि में 50 आशयपत्र स्वीकृत किये गये थे ।

उपक्रम का नाम बनाए जाने के लिये अपदित वस्तु औद्योगिक लाइसेंस (नया उपक्रम पर्याप्त विस्तार अथवा नई वस्तु) की किस्म तथा स्थापना स्थल का उल्लेख करते हुए लाइसेंसों तथा आशयपत्रों का ब्यौरा प्रतिमास प्रकाशित किया जाता है ।

व्यय की राशि तथा रोजगार सम्बन्धी आंकड़े आशयपत्र/औद्योगिक लाइसेंसों के वास्तविक कार्यान्वयन पर निर्भर करते हैं तथा ये सभी आंकड़े एक ही स्थान पर रखे जाते है ।

† [ ] English translation.

(ख) आयात के सभी मामले सरकार द्वारा समय-समय पर घोषित की गई नीति के अनुसार निपटाये जाते है। आयात निर्यात के मुख्य नियंत्रक द्वारा आयात लाइसेंसों, निर्यात लाइसेंसों तथा औद्योगिक लाइसेंसों की एक साप्ताहिक बुलेटिन प्रकाशित की जाती है तथा इन प्रकाशनों की प्रतियां संसद् पुस्तकालय में उपलब्ध हैं।

(ग) स्वीकृति समिति औद्योगिक लाइसेंस के आवेदनों पर की गई जांच पड़ताल जहां कही आवश्यक हो, के आधार पर औद्योगिक लाइसेंस संबंधी नियमों के अंतर्गत सिफारिश करती है, संबंधित प्रशासनिक, तकनीकी प्राधिकारियों द्वारा समिति को एक रिपोर्ट पेश की जाती है।

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) In respect of undertakings registered under the MRTP Act, 1969. 50 letters of intent were granted during the period January-October 1980.

Details of licences letters of intent issued are published monthly giving name of undertakings, the article of manufactures applied for, the nature of the industrial licences (New undertaking, substantial expansion or new article) as well as the location.

The amonnt of expenditure incurred thereon and the employment are dependent upon the actual implementation of the letter of intent/industrial licences, and no centralised statistics are maintained of these.

(b) All imports are governed by the Import Policy announced by Government from time to time. A weekly bulletin of import licences, export licences and industrial licences, is published by the C.C.I. & E. and copies of these publications are available in Parliament Library.

(c) The Approvals Committee, under the Industrial Licensing Rules makes a recommendation in respect of industrial licensing applications on the basis of investigations as may be necessary and a report submitted to the Committee by the concerned administrative/technical authorities.]

Hindustan Photo Films Ltd.

2029. SHRI M. S. RAMACHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the proposal for expansion of Hindustan Photo Films Ltd., Ootacamandalam for manufacturing of colour Films has been accepted by Government ;

(b) if so, hat ware the reasons for the delay in starting the project ; and

(c) what is the estimated cost of the project and the employment potential ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) The project for the manufacture of Cine Colour Positive Film is under Government's consideratian.

(b) Does not arise.

(c) The estimated cost of the project is about Rs. 140 crores and the employment potential about 765.

भारत हैवी इलैक्ट्रिकल्स लिमिटेड का उत्पादन

2030. श्री प्यारे लाल खंडेलवाल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत हैवी इलैक्ट्रिकल्स लिमिटेड, भोपाल में 1978-79 और 1979-80 के वर्षों के दौरान अलग-अलग

† [ ] English translation.